## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.230/Chd/Hry/2017

In the matter of:

Cruxweld Industrial Equipments Pvt. Ltd.

....Petitioner.

Versus.

Registrar of Companies, NCT of Delhi & Haryana. ....Respondent.

Present: Mr.Nishant Singla, Chartered Accountant for petitioner.

Notice of hearing of this petition be issued to the Registrar of Companies, NCT of Delhi and Haryana for 27.10.2017. Notice be sent by speed post along with copy of the petition. The petitioner shall file the affidavit of service along with postal receipt and track report at least two days before the date fixed.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

September 20, 2017.